

PATNA HIGH COURT
NOTICE INVITING PRICE QUOTATION

Sealed Quotation with Estimated Price are invited from reputed firms/Suppliers/Authorized Dealers/Vendors for the Supply of items as mentioned below within One Week from the date of publication of this notice on the official website of Patna High Court. i.e <http://patnahighcourt.gov.in>

Sl.No	Products	Quantity(in Pcs)
1	Protective Cover for Apple Pencil 2 nd GeN for Apple iPad Pro 12.9"WiFi Cellular 512 GB Model	16
2	Lens Protector for Apple iPad Pro 12.9"WiFi Cellular 512 GB Model	16
3	Screen Protector for Apple iPad Pro 12.9"WiFi Cellular 512 GB Model.	16

Terms and Conditions:-

1. Proof of Registration of firm/supplier as per Government rule.
2. The firms should have G.S.T and PAN number.
3. The rate quoted should be inclusive of all taxes and other charges, if any.
4. The firms shall submit their bill in triplicate at the time of supply of articles.

5. Payment will be made in account of the firm after due verification and installation of the product .
6. The articles are to be supplied within Two Weeks.
7. There shall be a penalty for the defective supply of the items as per existing rules.
8. The Court reserves the right to accept or reject any or all quotations without assigning any reason.
9. The Supplied products shall be inspected for compatibility with the devices for which they are to be utilized. Only after acceptance test the products will be accepted and payment shall be made.
10. The supplier shall be ready to supply the aforesaid items in case of further requirement in future.

Patna High Court, Patna
....., 2021

By order



Registrar (IT)-cum-CPC